

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 172 of 2016

Dated: 11th September, 2017

In the matter of:

Madhya Pradesh Power Management Co. Ltd.	Appellant(s)
Vs.		
Sasan Power Ltd. & Ors.	Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **22.09.2017.**

PS/Court Master